

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.28/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No.53/2008
NAME OF THE COMPANY	Vision Broadband services Pvt Ltd
NAME OF THE PETITIONER(S)	Sy Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband services Pvt Ltd & 3 others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harish Kumar V V. Sheila	Advocate	mail@harishkumar.com 98480 19373	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju In V S Raju In RI-3	Advocate	vbraju1@gmail.com 98491 20947	

Heard Mr. Harish Kumar V, learned counsel for the Petitioner and Mr. V. B. Raju, learned counsel for the Respondents.

Post the case on 22.12.2017.



Member (Technical)



Member (Judicial)